

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

7

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 17/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/34/2016  
NAME OF THE PETITIONER(S) : Sunil Shastri and 16 Others  
NAME OF THE RESPONDENT(S) : Innvol Medical India Ltd and 7 others  
UNDER SECTION : 397/398 of companies act 1956

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

SUNIL SHASTRI & ORS  
PETITIONERS

FOR RAJXUMOR JHABAKH  
RAVI RAJHOPALAN



2. SHANTHI PRIYA  
(FOR KING & PARTIAL)

COUNSEL FOR R4 & R7

S. Shanthi Priya

**ORDER**

Counsel for petitioner present. Counsel for R4 & R7 present. Both the counsel prayed time for making submissions in relation to the outcome of the talks for settlement between the parties by way of a compromise. Time extended at their request. Put up on 23.11.2017 at 10.30 A.M.

- Sel -  
K Anantha Padmanabha Swamy  
Member (Judicial)